

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOLAN, DISTRICT SOLAN, H.P

No. D&SJ/SLN/EC/F-74/2019-

Dated Solan the January 16, 2019.

To

The Registrar General,
Hon'ble High Court of H.P.,
Shimla-171001.

Sub :- Availing of Winter Vacation/Special Casual leave w.e.f. 21-01-2019 to 16-2-2019.

Sir,

'Jai Hind'

I have the honour to refer to this office letter No. D&SJ/SLN/EC/F-74/2019-496 to 521 dated 10th /11th January, 2019 on the subject cited above. In this regard, I am to re-submit the vacation period and duty period of undersigned and all the other Judicial Officers except Judicial Officers at Sub Division, Nalagarh during the winter vacation from 21-01-2019 to 16-02-2019 on account of transfer of Civil Judge-cum- JMIC-II, Solan, in the following manner :-

Sr. No.	Designation of Judicial Officer	Vacation period
1.	District & Sessions Judge, Solan	25-01-2019 to 16-02-2019
2.	Additional District & Sessions Judge-I, Solan	21-01-2019 to 12-02-2019
3.	Additional District & Sessions Judge-II, Solan	21-01-2019 to 30-01-2019

Sr. No.	Designation of Judicial Officer	Duty Period	Leave Period	Duty Magistrate.
1	Sr. Civil Judge-cum-CJM, Solan.	04.02.2019 to 16.02.2019	21.01.2019 to 03.02.2019	Mobile Traffic Magistrate Solan & Sirmaur at Solan.
2	Civil Judge-cum-JMIC-I, Solan	04.02.2019 to 16.02.2019	21.01.2019 to 03.02.2019	-do-
3	Mobile Traffic Magistrate, Solan and Sirmaur at Solan.	21.01.2019 to 03.02.2019	04.02.2019 to 16.02.2019	Civil Judge-cum- MIC, Court No.-I, Solan.
4	Sr.Civil Judge-cum-ACJM, Kasauli	21.01.2019 to 03.02.2019	04.02.2019 to 16.02.2019	Civil Judge-cum-JMIC, Kasauli
5	Civil Judge- cum- JMIC, Kasauli	04.02.2019 to 16.02.2019	21.01.2019 to 03.02.2019	Sr.Civil Judge-cum-ACJM, Kasauli
6	Civil Judge-cum-JMIC, Kandaghat.	04.02.2019 to 16.02.2019	21.01.2019 to 03.02.2019	Civil Judge-cum-JMIC, Arki
7	Civil Judge-cum-JMIC, Arki	21.01.2019 to 03.02.2019	04.02.2019 to 16.02.2019	Civil Judge-cum-JMIC, Kandaghat.
8	Secretary, District Legal Services Authority, Solan.	21.01.2019 to 03.02.2019	04.02.2019 to 16.02.2019	-
9	Civil Judge-cum- JM, Court No.-II, Solan	21.01.2019 to 16.02.2019	-	-

Apart from above, the undersigned will attend the urgent work pertaining to the Court of Additional District & Sessions Judge-I and II, Solan from 21-01-2019 till the evening of 27.01.2019. However, the special casual leave, batch of the undersigned will start from 25.01.2019 but the Ld. Additional District and Sessions Judge, Nalagarh has applied station leave from 24.01.2019 after Court hours till the morning (9 AM) of 28.01.2019, which is duly sanctioned by the undersigned in his favour till the evening of 27.01.2019 evening and the urgent work pertaining to the Court of Ld. Additional District and Sessions Judge, Nalagarh will also be attended by the undersigned w.e.f. 24.01.2019 after Court hours till the evening of 27.01.2019 as the undersigned will stay on Headquarter at Solan till 27.01.2019.

The urgent work pertaining to the Court of the undersigned as well as Additional District & Sessions Judge-I & II, Solan will be attended by the Additional District & Sessions Judge, Nalagarh w.e.f. 27-01-2019 evening to 30-01-2019 and thereafter the urgent work pertaining to the Court of the undersigned and Additional District & Sessions Judge-I, Solan will be attended by the Additional District & Sessions Judge-II, Solan w.e.f. 31-01-2019 to 12-02-2019 and thereafter the urgent work pertaining to the Court of undersigned will be attended by the Additional District & Sessions Judge-I, Solan w.e.f. 13-02-2019 to 16-02-2019.

Yours faithfully,

Sd
(Bhupesh Sharma)
District & Sessions Judge,
Solan, District Solan, H.P.
Dated : 16-01-2019.

Endst. No. D&SJ/SLN/EC/F-74/2019-

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Copy forwarded for information and necessary action to :

1. The Additional District & Sessions Judge-I, Solan.
2. The Additional District & Sessions Judge, Nalagarh.
3. The Additional District & Sessions Judge-II, Solan.
4. The Deputy Commissioner.
5. The Superintendent of Police, Solan/Baddi.
6. The Senior Civil Judge-cum-CJM, Solan.
7. The Senior Civil Judge-cum-ACJM, Kasauli/Nalagarh.
8. The Secretary, District Legal Services Authority, Solan.
9. The Civil Judge-cum-JMIC-I & II, Solan/Kandaghat/Arki/Kasauli/Nalagarh.
10. The Mobile Traffic Magistrate, Solan and Sirmour at Solan.
11. The District Attorney, Solan
12. The President(s), Bar Association, Solan/Kandaghat/Arki/Kasauli/Nalagarh.
13. The System Officer, District Courts Solan for necessary action.
14. Notice Board of this office.
15. Guard file.

Bhupesh
District & Sessions Judge,
Solan, District Solan, H.P.